



The Orissa Gazette

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No. 26. CUTTACK, FRIDAY, SEPTEMBER 25, 1936.

 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the Government Gazette will be at the following rates payable in advance:—

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Applications for the Gazette should be addressed to "The Publisher of The Orissa Gazette, Cuttack"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for, unless the order distinctly states that it is to be continued until further instructions.

All Notifications and other matters intended for publication in The Orissa Gazette should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form are available for sale at the office of the Secretary to the Orissa Advisory Council, Cuttack.

Rs. as.

Price of single copy 0 4

WANTED

For the office of the Assistant Director of Veterinary Services, Orissa, a correspondence clerk on Rs. 50—3—65. Preference will be given to a graduate having previous office experience in correspondence and accounts work. Apply to the undersigned before 30th September 1936 with certificates and proof of domicile or birth in Orissa.

N. CHATTARJI,

*Assistant Director of
Veterinary Services, Orissa.*

CUTTACK: 6th September 1936.

[3—3—25-9-1936.]

IN THE COURT OF THE DISTRICT
JUDGE OF GANJAM—PURI.

PRESENT:

P. Ramalingam, Esq., I.C.S. (Bar-at-Law),
District Judge.

I. P. no. 12 of 1936.

(1) Raghunath Jenna and (2) Udayanath
Jenna—*Petitioners*

versus

The Raja Sahib of Parikud and 2 others—
Respondents.

Notice is hereby given under section 19 (2) of Act V of 1920, that the abovenamed petitioners have applied to this Court to adjudge them as insolvents and that the said petition stands posted to the 16th October 1936. Any creditor wishing to oppose the same may do so either in person or by a pleader on the said date.

P. RAMALINGAM,
District Judge.

GANJAM: 16th September 1936.

IN THE COURT OF THE DISTRICT
MUNSI, ASKA.

I. P. no. 3/36.

Khetribara Rana—*Petitioner,*

versus

Kandha Sahu and another—*Respondents.*

Notice is hereby given under section 19 (2) of the P. I. Act that the petitioner has applied to be adjudged an insolvent and the petition stands over to the 8th October 1936 for hearing. Creditors wishing to oppose the same may do so either in person or by pleader.

M. V. NARAYANA RAO,
District Munsif.

ASKA: 21st September 1936.

PUBLIC SERVICE COMMISSION •
(INDIA)

Applications are invited for the post of Veterinary Research Officer-in-charge of the Protozoological Section at the Imperial Veterinary Research Institute, Muktesar. (1) Candidates must be statutory natives of India. They must not be less than 30 years of age and must possess the M. R. C. V. S. or an equivalent diploma. They should have an extensive knowledge of Histo-pathology and Hæmatology and experience in the investigation of protozoological conditions both in the Laboratory and in the field. (2) Pay Rs. 275—300—(probationary period)—325—25—650—Efficiency Bar—35—1,000, plus special pay of Rs. 150 per month. Initial pay may be increased on the ground of age, qualifications or experience. (3) Unfurnished rent-free quarters will be provided. (4) Government servants eligible if permitted to apply by their Departments. (5) Post permanent but terminable at any time for professional inefficiency. Probation two years. (6) Canvassing, in any form, will disqualify. (7) Last date for receipt of applications 27th October 1936. Prescribed application forms and further particulars may be obtained from the Secretary, Public Service Commission. Requisitions should be addressed to Simla, if they can reach there on or before the 6th October 1936, and thereafter to "Metcalfe House", Delhi. Applicants for forms must mention the name of the post.

H. HAMILL,

Secretary, Public Service Commission.

SIMLA: 17th September 1936.

OFFICE OF THE EXECUTIVE ENGINEER,
MAHANADI DIVISION.

NOTICE.

Applications are called for the post of Mechanical Foreman in Jobra Canal Workshop, Cuttack, on Rs. 60—5/4—80 per month in Work Charged Establishment subject to annual approval.

Applicants must have passed the Subordinate Engineering Service Examination with mechanical qualifications and preferably had experience as Mechanical Foreman.

Age between 22 and 30 years.

Applications should reach the undersigned before 1st October 1936. Original testimonials should not be sent unless called for.

J. SHAW,
*Executive Engineer,
Mahanadi Division.*

CUTTACK: 12th September 1936.

[2—2—25-9-1936.]

NOTIFICATIONS.

The 21st September 1936.

It is hereby notified that the list of tombs mentioned below in Bhapur and Bejipur cemeteries in Berhampore in the district of Ganjam (Orissa Province) are in a dilapidated condition and require immediate attention if they are not to collapse. Friends or relatives of the deceased or those interested in their upkeep are requested to correspond with the Executive Engineer, Ganjam Division, Berhampore, Ganjam district, B.-N. Railway, and intimate their intention regarding the repairs of these tombs within three months from the date of publication of this notification.

BEJJIPUR CEMETERY.

1. Lt. Quarter Marton • Peter Frasser Ottlay, 18th Regiment, died on 15-3-1851.
2. Carlina Eliza, Infant daughter of Asst. Surgeon Andrews H. M. I. A., died on 20-7-1859.
3. Mathew Pool, V regiment, Madras Native Infantry, died on 10-7-1855 53 years.
4. Mary Geraldine Shvbrick, died on 14-11-1854.
5. Mrs. Charlotte, wife of Wm. Parker Drumaj, 5th Regiment, died on 6-8-1811.
6. Florence Ac Brown, died on 20-10-1858.
7. C. A. Summers, Ganjam Survey, died on 19-8-1860. 56 years old. Erected by wife of A. E. Summers.
8. Benjamin-Bonomaly, 80 years, died on 18-7-1921.
9. Cement Eldertson of David and Elizabeth Adjie, died on 13-7-1901.
10. Cecilia Margaret Grace, daughter of William and Henrietha Grace Wilby, died on 11-7-1891.
11. Maryann Josepa, wife of S. I. Joseph, H. Band Sergeant 24th Regiment M. I., died on 18-6-1889.
12. Elliot Hella More, son of W. Elliot and H. J. Jarvis, died on 25-9-1877, 2 years 9 months.

BHAPUR CEMETERY.

1. Anne—

The wife of William Rea who died at Berhampore on 3-10-1850. Aged 33 years.

2. M. James Lavale died on December 1841.
3. M. James D'Lavale died on 14-10-1846. Aged 40 years.

4. Margarette—

Wife of Sergeant Jt. J. W. James Sappers and Miners, born in the parish of Gillingham, county of Kent, died near Ganjam on 28-2-1840. Aged 18 years—a victim to Cholera.

5. Catherine Emily—

III daughter of John and Charlette Helen Cadenhral. Born on 20-9-1844. Died 19th May 1847.

6. William Hentry—

Infant son of Sergeant-Major J. P. Fowler, 50th Regiment, died on 21-8-1812.

7. Aurther Simpson—

The son of George and Emily Simpson died on 11-12-1819.

8. Janet, the wife of Lieut. T. P. Moore, 22nd Regiment, who died on 28-11-1811. 23 years and 10 months.

9. Jane, Infant and daughter of Captain Henry Thatcher of 13th Regiment, died 2nd November 1839. Aged 2 months and 9 days.

10. Henry Stewens—

Late Barrack Sergeant of Berhampore, died 3-11-1843. Aged 44 years. Monumented by Wife Eliza Widow.

11. Lt. Brevet Captain—

H. M. Donaldson, 50th Regiment, Madras Native Infantry, died at Cape of Good Hope on 24-10-1842. Erected by Brother Officers.

12. Lieut. A. M. Glas, of the 49th Regiment N. I., died on 27-5-1834. Aged 29 years. Erected by brother officer.

13. Captain Thomas Swine of the 19th Regiment, died on 19-12-1835. Erected by Brother Officers.

14. Lt. Colonel Baronde Kutzelben H. C. S., died on 10-10-1836. Aged 51. Erected by Widow E. K.

15. Lt.-Col. S. J. Hadgson, 6th Regiment, died at Ghumsur on 27-12-1836. Erected by 19th Regiment.

16. Marianne, the wife of Captain William D. M. I. Y. S., 22nd Regiment at Berhampore on Cholera on 10-7-1814. Aged 39.

17. Lt.-Colonel Arthour Macfarlane, Commanding 43 Regiment M. N. I., died by a fall from his Horse at Berhampore on 28-8-1839. 47 years.

18. Susanna Jano Laycestier—
Wife of Major T. I. Green, died on 26-5-1841.
19. William Fredrick—
II son of J. Greatorey, died on 19-2-1837. Aged 1 year and 2 months.
20. John Rundah Ardagh, son of Captain I. R. Ardagh. 47 Regiment N. I., died at Aska on 31-8-1824. Aged 1 year and 8 months.
21. Lieut. W. C. W. Noble of 2 regiment, died on 8-12-1817.
22. Lieut. I. J. Depaiba of 2 Regiment, died on 4-12-1817.
23. John Rule Esq., Garrison Asst. Surgeon of Ganjam, died at Berhampore on 2-3-1817. 34 years.
24. Charles Edw., son of Aurthur and Emma—Cooka—died on 17-5-1831.
25. W. J. Colley Esq., died on 24-12-1833. Aged 65.
26. Eliza Mary Colley, died on 13-6-1866.
27. Juss. E. Issabelea.
28. Charles Bird Esq., Madras Civil Establishment, died on 23-8-1810.
29. Sarah Jane, Infant daughter Saac. and Elizabeth Stublun.
30. Sarah Colloy died at Gopalpur on 2-6-1853.
31. Anna Wahab, wife of Major George Wahael, 2nd Batton., 21 Regiment N. I. 23 years.
32. Emilla Mehatable, only daughter of Lt-Col. Ths. Steele, 2nd Regiment, 18-3-1816.
33. Lt. Alex Borthwick died on 23-1-1817.

34. Lt. Fg. Grey, died on 20-9-1822.
35. Mn. Mary Hussey, wife of St. Major John Hussex, 49th Regiment, died on 10-9-1836.
36. Mary Anne, Daughter of Robert and Mary A. Howard, died on 16-6-1844.
37. Mary Anne, Wife of Robert Howard, Surveyor, died on 20-12-1848.
38. Wilbelmina, wife of Lt. W. Guild Robston, 22nd Regiment, M. N. I., died on 2-1-1845.
39. Mary Forlees chancellor, wife of Lt. Coliyar, Madras, Engineer.
40. Mr. William Turis Senior, died on 21-12-1834. Aged 38 years.
41. Lt. H. W. Byrhe, of 2nd Regiment, died on 13-10-1817.
42. Captain James Jobson, 4th Regiment, died on 3-6-1818.
43. Thomas Bell, Barracks Surgeon of Ganjam, died on 24-3-1818.
44. Lt. Lewis Crowther died on 26-8-1816. Aged 23 years.
45. H. M. Houghton Esq., Garrison Asst. Surgeon of Ganjam, died on 17-8-1816.
46. Captain Peter Mohill, 10th Regiment N. I.
47. Lt. George Lackington, 29th Regiment, died on 21-12-1846.
48. Captain Gohn Holpin, 30th Regiment N. I., died on 30-11-1848.

Note :—Inscriptions for the remaining 7 tombs have faded and are illegible.

K. NAZIRUDDIN,

Executive Engineer, Ganjam Division.

GANJAM: The 10th June 1936.

[3—1—9-10-1936]

The undermentioned are the maximum selling rates chargeable by forest coupe contractors for timber, pole, fuel and bamboos from their coupes to local ryots for their bona fide domestic and agricultural requirements for quarter ending the 30th June 1935.

	Head load.			Kavidi load.			Cart load.		
	Rs.	a.	p.	Rs.	a.	p.	Rs.	a.	p.
Fuel from timber, pole and fuel coupes of all Ghumsur Ranges under 5" girth at price not exceeding } 0 0 4	0	0	4	...			0	8	0
Fuel from fuel coupes of Berhampur Range under 5" girth at a price not exceeding } 0 0 6	0	0	6	...			0	10	0
Fuel from fuel coupes of G. Udayaigiri Range under 5" girth at a price not exceeding } 0 0 3	0	0	3	0	5	0	4	0	0
Timber from timber, pole and fuel coupes at a price not exceeding } 0 4 0	0	4	0	...			5	0	0
Green bamboos from bamboo coupes from all ranges of the Division } 0 1 6	0	1	6	..			3	0	0
Dead ditto ditto } 0 0 9	0	0	9	..			1	8	0

CHATEAPUR:

The 16th September 1936.

R. SAHAI,

District Forest Officer.